

(20) (15)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A.No.555/2003
M.A.No.829/2004

New Delhi this the 28th day of April, 2004.

Hon'ble Shri V.K. Majotra, Vice Chairman(A).
Hon'ble Shri Shanker Raju, Member (J).

1. Dr. Radha Dubey
w/o Shri Sandeep Kumar
R/o 739, Prem Nagar,
Shakti Nagar,
New Delhi-110007.
2. Dr. Renu Jain
D/o Sh. S.K. Jain
R/o D-34, Sector-36
Noida-201303.
3. Dr.(Mrs.)Himani Mazumdar,
W/o Sh. P.K. Mazumdar,
R/o Flat No.7, Block-R,
Andrewz Ganj Extn.,
New Delhi-110049.
4. Dr. Ranjana Kumari
W/o Sh. Shubhendu Kumar
R/o A-51, Pandara Road,
New Delhi-110003.
5. Dr. Sushma Garg,
W/o Col. Vijay Kumar(Retd)
R/o D-6, Green Park (Main),
New Delhi-110016.
6. Dr. Meenakshi Garg,
W/o Dr.Alok Garg,
R/o B-2605, Paradise Apartments
Patparganj, Mother Dairy Road,
I.P.Extension,
Delhi-110092.
7. Dr. Abin Rani,
D/o Sh. Ram Singh,
R/o B-8A, Shashi Garden,
Gali No.7,
Mayur Vihar, Phase-I,
New Delhi-110091.
8. Dr. Savita Singh,
C/o Sh. A.K. Rana,
R/o 243/7B,Railway Officer's Colony,
Pachkuiyan Road,
New Delhi-110001.

...Applicants

(By Advocate: Shri Amitesh Kumar)

versus

1. Govt. of NCT of Delhi,
Through the Secretary, Medical,
5, Sham Nath Marg, Delhi-54.
2. The Principal Secretary,
Department of Health & Family Welfare,
Government of NCT of Delhi,
I.P. Estate,
New Delhi.
3. The Director of Health Services, Delhi
E-Block, Saraswati Bhavan,
Connaught Place, New Delhi.
4. The Secretary,
Union Public Service Commission,
Dholpur House,
Shahjehan Road,
New Delhi.

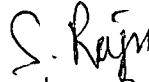
... Respondents

(By Advocate: Shri Ajesh Luthra)

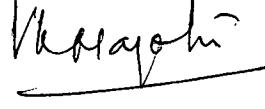
Order (Oral)

Hon'ble Shri Shanker Raju, M(J)

In view of reference made to the Full Bench by Apex Court regarding regularisation of contract Doctors, learned counsel of applicant seeks permission to withdraw the OA. Permission granted with liberty. OA is dismissed as withdrawn.


(Shanker Raju)

Member (J)


(V.K. Majotra)
Vice Chairman (A)

rb.